

120
BENCH-I

NATIONAL COMPANY LAW TRIBUNAL
KOLKATA BENCH
KOLKATA

C.P.No.143/KB/2017

Present: Hon'ble Member (J) Shri Vijai Pratap Singh
Hon'ble Member (J) Shri Jinan K.R

ATTENDANCE-CUM-ORDER SHEET OF THE HEARING ON 06th December 2017, 10.30 A.M

Name of the Company	Raj Singh Chopra & Ors.-Versus- Sylpack Vincom Pvt.Ltd. & Ors		
Under Section	241/242		
Sl. No.	Name & Designation of Authorized Representative (IN CAPITAL LETTERS)	Appearing on behalf of	Signature with date

1. SIDDHARTH MURARKA, Pcs
2. ABHIJIT NAGEE, Pcs } R 1-3

Abhijit 06/12/17

Ritobrata Mitra, Adv
Anik Banerjee, Adv
Shannak Chosh, Adv
Rajib Mullick, Adv
Rakesh Sankar, Adv } Petitioner

Rakesh Sankar
06/12/2017

Saheli Sen, Adv. } Respondent 4.
Gargi Manna, Adv. } Gargi Manna
06/12/17

P.T.O.

O R D E R

Ld. Counsel for the petitioners and the respondent nos.
1 to 4 are present.

List on 05/02/2018.

Sd

(Jinan K.R.)
Member (J)

Sd

(V.P.Singh)
Member (J)